

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4303
ANSWERED ON:06.09.2012
DECISION ON WEBSITE
Choudhary Shri Harish;Laguri Shri Yashbant Narayan Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to upload the subject-wise decisions/legislations of courts on their websites;
- (b) if so, the details thereof?
- (c) if not, the reasons therefor; and
- (d) the reaction of the Government thereto?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (d) : Judgments/decisions of the Supreme Court of India and High Courts are being uploaded on the website of the respective Courts. These judgments can be accessed on their websites through search options available thereon such as case number, date of judgment, judge name, etc.

Subject-wise//legislation-wise decisions are not available on the websites. However, these can be accessed on the website www.judis.nic.in of Supreme Court of India to some extent through free text judgments search option available thereon.